those at which cultural and intellectual matters are discussed. They are expected to so conduct themselves that no doubts can be raised about their judicial detachment Here arrangement is between two cu cultural organizations-Kerala State National Council of ISGUS and Kazakh Society of Friendship and Kazakh Dept. of the Society of Soviet-Indian Cultural Relations.]

Written Answers

UNDISPOSED STOCKS WITH S.T.C.

- *656. SHRI ABID ALI: Will the Minister of FOREIGN TRADE be pleased to refer to the reply to Starred Question No. 111 given in the Rajya Sabha on the 24th July, 1969 and
- (a) when the last stock verification of accumulated stocks with the State Trading Corporation was done and for what amount shortage was found:
- (b) what was the value of the stock that remained unsold for more than six months; and
- (c) the steps that are being taken to realise the money involved in un-useable stocks?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (CHOWDHARY RAM SEWAK): (a) The last stock verification was carried out by the Corporation on the 30th September 1969 in respect of agricultural products and engineering goods and the shortages which were negligible ranged from 0.3% to 6.3%. The verification of entire stocks of the Corporation was carried out in February 1969 but the value of the stocks found short has not yet been worked out for ali thei tems.

- (b) Rs. 14.04 crores, as on 30-9-69.
- (c) All 1 tocks are in useable condition and efforts are being made to liquidate them.

NUCLEAR NON-PROLIFERATION TREATY

- ♦657. SHRI KRISHAN KANT: Will the PRIME MINISTER be pleased to state:
- (a) whether Government propose to utilise the options available by not signing the Nuclear Non -Proliferation Treaty; and
- (b) if so, the manner in which they propose to utilise them?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) Government's policy both on the Non-Proliferation Treaty as also on the utilisation of atomic energy for peaceful purposes, has been clarified and discussed at length in the House.

to Questions

बीड़ी का नियति

*658 श्री सूरज प्रसाद : क्या वैदेशिक व्यापार मंत्री यह बताने की कृपा करेंगे

- (क) पिछले दो वर्षी के दौरान किन किन फर्मों और कंपनियों को विदेशों की बीड़ी का निर्यात करने की अनुमती दी गई है;
- (ख) किन किन देशों में भारतीय बोड़ी की मांग है; और
- (ग) उपयुक्त अवधि में बीड़ी के निर्यात से कितनी विदेशी मुद्रा प्राप्त हुई है।

EXPORT OP BIDIES

- *6₅8. SHRI SURAJ PRASAD: Will the Minister of FOREIGN TRADE be pleased to
- (a) the names of the firms and the companies which have been permitted to export bidies to foreign countries during the last two
- (b) the names of the countries where the Indian bidies are in demand; and
- (c) ihe amount of foreign exchange earned thereby during the above period?

वैदेशिक व्यापार मंत्रालय में उपमंत्री (चौधरी राम सेवक): (क) से (ग) एक विवरण सभा-पटल पर रखा जाता है। (नीचे देखिये)।

विवरण

(क) बीडियों के निर्यात की अनुमति है और तम्बाकु निर्यात संवर्धन परिषद, मद्रास के साथ पंजीयित फर्में, जिन्होंने विगत दो वधी में बीडियों का निर्यात किया है, निम्नलिखित है :

†[] English translation.